

Most Urgent/Out at Once
OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

No. 13/38-D /EC/CDCBA/RADC/2024

Dated 26/11/24

To,
The Branch Incharge,
Website Committee, Tis Hazari Courts,
Delhi.

Sub: Rejection of Representations moved by the Advocates.

Sir,

I am directed to inform you that Election Committee for Central Delhi Court Bar Association Election, 2024 vide its meeting dated 22.11.2024, has unanimously decided to reject the Representations/Applications moved by the under mentioned Advocates/Members, for the reasons that the contentions so raised thereto, visiting Room No. 11, Ground Floor, RADC, for submission of relevant documents, are false and misleading.

The names of the Members/Advocates are as under:-

1. Ms. Manisha Rani, Advocate (D/9131/2023)
2. Ms. Mamta Sharma, Advocate (D/8030/2018)
3. Sh. Shaurya Ranjan Rai, Advocate (D/6078/2019)
4. Sh. Suraj Kumar Jha, Advocate (D/12032/2021)
5. Sh. Vishal Chaubey, Advocate (D/2732/2018)
6. Sh. Tanmay Jain, Advocate (D/5058/2021)
7. Sh. Rehan Khan, Advocate (D/874/2019)

The Committee has also directed the Nodal Officer to preserve the relevant CCTV footages of the Cameras installed outside Room No. 11, Ground Floor, RADC and in compliance of the same, a letter has been sent to the E.E., PWD, RADC, New Delhi to comply with the directions as given in the MOM dated 22.11.2024.

As per direction of Ld. Chairperson, Election Committee, CDCBA, RADC, you are requested to kindly upload this letter on the official website of Delhi District Courts at the earliest for its wide circulation, today itself.




(Virender Singh)
Nodal Officer, Elections Committee,
Central Delhi Court Bar Association,
RADC, New Delhi

No. 13/39-13/41-D /EC/CDCBA/RADC/2024

Dated 26/11/24

Copy forwarded for information and necessary action to:-

1. Mr. Jatan Singh, Chairman, Adhoc Committee constituted by the Hon'ble High Court, with request to display this letter on their notice boards.
2. Reader to Sh. Anil Antil, Ld. Chairperson, EC/CDCBA/ Spl. Judge (PC Act) (CBI), RADC, ND.
3. Branch In-Charge, R&I Branch, RADC to display the same on Notice Boards of RADC, ND.


Nodal Officer, Elections Committee,
Central Delhi Court Bar Association,
RADC, New Delhi

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